

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 75/14/ND/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

NAME OF THE COMPANY: Kalkin Propbuild Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

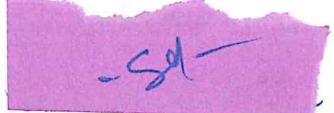
For the Petitioner: Mr. Pradeep Debnath, Advocate

For the Respondent: Mr. Manish Raj, CP for ROC, Delhi

ORDER

Notice to the Petitioner through counsel for 18th December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**